

in a miserable condition; and

(c) the action taken/proposed to be taken by Government to streamline the same?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir.

(b) The telephone system in Wayanad district is satisfactory.

(c) The following steps are proposed to be taken up during the 8th Plan period for modernising the telecom service in Wayanad district of Kerala:—

- (i) Instal electronic exchanges at more locations to replace life expired electromechanical exchanges.
- (ii) Commission a new digital electronic trunk automatic exchange at Kozhikode.
- (iii) Augment the transmission media in that area to cater to the traffic growth.

[*Translation*]

Regularisation of Labourers in Postal Department

2795. SHRI JANARDAN YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether labourers are working on daily wages in the postal Department;

(b) if so, the number thereof; and

(c) the steps proposed to be taken by Government to regularise them?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) Yes, Sir.

(b) 4506 (full time).

(c) As per the directions given by the Supreme Court in its judgement dated 29.11.89, a scheme for grant of Temporary status and other related facilities including advancement to casual labourers has been prepared and submitted to nodal Ministries/Departments for their concurrence.

Modernisation of Telephone Exchanges

2796. SHRI JANARDAN YADAV: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government propose to formulate a scheme for rapid modernisation of telephone exchanges in the country;

(b) if so, the salient features of the Scheme;

(c) the total number of manually operated telephone exchanges in Bihar; and

(d) the time by which these exchanges are likely to be fully modernised?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRISHNAN): (a) & (b). Yes, Sir. Modernisation Plans of Telephone Exchanges proposed in the draft 8th Plan are:

(i) Almost the entire switching capacity to be added during the plan period to be of electronic type.

(ii) Replacement of all manual exchanges by modern exchange.

- (iii) Replacement of worn-out and life expired electro-mechanical exchanges by electronic exchanges.

(c) 57.

(d) These exchanges are proposed to be replaced by electronic exchanges by the end of the 8th plan subject to availability of resources.

[English]

Representation of RSS and VHP in National Integration Council

2797. SHRIMATI JAYAWANTI NAVIN CHANDRA MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether persons representing Rashtriya Swayam Sewak Sangh were ever in the National Integration Council;

(b) if so, when and their names;

(c) whether persons representing the Rashtriya Swayam Sewak Sangh and Vishwa Hindu Parishad have been included in the present National Integration Council;

(d) if so, their names; and

(e) if not, whether Government are considering to provide adequate representation to these organisations in the Council?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) No, Sir. NIC did not take representative of RSS as such.

(b) Does not arise.

(c) No, Sir. NIC has not taken representatives of RSS of VHP as such.

(d) Does not arise.

(e) No, Sir,

Christian Missionaries Working in Nagaland

2798. SHRIMATI JAYAWANTI NAVIN CHANDRA MEHTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Christian Missionaries working in Nagaland;

(b) the amount of assistance received by them from foreign institutions during the years 1988-89 and 1989-90 upto January, 1990; and

(c) the number of foreign based institutions working in Mizoram?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) No statistics is maintained about Indian Christian Missionaries anywhere in the country and therefore their number in Nagaland is not known. Under the Registration of Foreigners Rules, only foreigners are registered. According to the information available, no foreign christian missionary is working in Nagaland.

(b) Does not arise.

(c) Requisite information is not available.

National Permits for Public Carriers and Trucks

2799. SHRI BHAJAMAN BEHERA: SHRI ANADI CHARAN DAS:

Will the Minister of SURFACE TRANSPORT be pleased to state number of National Permits for public carriers and trucks issued during the last two years by States and Union Territory Administrations State-wise and Union Territory-wise?